

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. KAPIL MEHTA

Civil Appeal No(s). 19629/2017

JAGBEER SINGH & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 21-03-2018 This appeal was called on for hearing today.

For Appellant(s)

Mr. Arvind S. Avhad, AOR

For Respondent(s)

Mr. Vishwajit Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.2 is duly represented.

Await certificate of service of respondent Nos.1, 3 and

4. Reminder be issued.

Statement of case may be filed within the stipulated
period.

List again on 10.5.2018.

KAPIL MEHTA
Registrar
21.3.2018

rd